

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 126**  
**(IB)-1471(PB)/2018**

**IN THE MATTER OF:**

M/s. Intec Capital Ltd	...	Applicant/Petitioner
Vs		
M/s. New Print India Pvt Ltd.	...	Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 09.03.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Sagar Bansal, Advocate

**ORDER**

List the matter for hearing on 12.04.2021.

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**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

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**(DR. V. K. SUBBURAJ)**  
**MEMBER (TECHNICAL)**